

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1497  
ANSWERED ON:15.07.2009  
ENCROACHMENT OF INDIAN TERRITORY  
Deshmukh Shri K. D.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the names of the neighbouring countries which have encroached upon certain portions of Indian territory and since when these are under their occupation;
- (b) whether any area of land has been released by these countries during the last three years and the current year;
- (c) if so, the details thereof;
- (d) whether Pakistan has handed over a certain area of Indian territory to China;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

- (a) Pakistan is in illegal and forcible occupation of approximately 78,000 sq. kms. of Indian territory in the State of Jammu & Kashmir since 1948. Indian territory under the occupation by China in Jammu & Kashmir since 1962 is approximately 38,000 sq. kms.
- (b) & (c) No.
- (d) to (f) Under the so-called China-Pakistan "Boundary Agreement" of 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China. Government's position is that this so-called "Boundary Agreement" is illegal and invalid. This has been reiterated to the Chinese side in the on-going discussions on the Boundary Question.